

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.08.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3237 of 2023 in Comp. App. (AT) No. ___ of 2023	Amit Goel Vs. Piyush Colonizers Ltd.	Sanchit Garg
<b>2.</b>	I.A. No. 3536 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT)(Ins) No. 226 of 2023	Ishan Singh Vs. Spaze Tower Pvt. Ltd.	Arjun Syal
<b>3.</b>	I.A. No. 3534 of 2023 in Contempt Case (AT) No. ___ of 2023 in Comp. App. (AT) (Ins) No. 982 of 2021	Vikas Kasliwal Vs. Pankaj Ramandan Majithia & Anr.	Roohe Hina Dua
<b>4.</b>	I.A. No. 3533 of 2023 in Comp. App. (AT) No. ___ of 2023	Ashwani Kumar Kaura Vs. Devendra Umrao	Mohit Jaggi
<b>5.</b>	I.A. No. 3532 of 2023 in Comp. App. (AT) No. ___ of 2023	M.K. Overseas Export Pvt. Ltd. Vs. Sapan Mohan Garg	Kumar Mihir

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**Assistant Registrar**